

1	2	3	4	5	6	7	8	9	10
6.	Harangi (NP)	III	UA	310	229.65	18.14	247.79	—	
7.	Hemavathi (NP)	AP 66-69	UA	2484.73	1092.79	134.32	1227.11	—	
8.	Upper Krishna ST-I	IV	58.2	3785.46	2457.07	784.87	3241.94	1450	2000
9.	Karanja	V	98	284.92	162.58	21.55	184.11	98	2002
10.	Bennithore	V	73.25	153	74.02	25.58	99.6	85	1998-99
11.	Hippargi	V	UA	524.21	21.19	4.89	26.08	200	Beyond IX
<i>Medium Project</i>									
1.	Manchanbale	IV	0.77	57.5	47.36	7.89	55.25	12	1997-98
2.	Iggalur (NP)	IV	UA	70	30.21	4.38	34.59	—	
3.	Votehole	V	2.05	47.5	34.02	1.32	35.34	4	
4.	Amarja	V	5.7	79.25	54.28	11.07	65.35	24	1998-99
5.	Lower Mallamarl	V	8.37	100	59.63	16.84	76.47	37	1998-99
6.	Maskinala	V	3.11	25.28	12.96	5.21	10.17	13	1997-98
7.	F.C. Nanikera	V	UA	9.19	8.9	0.29	9.19	0.35	
8.	Chulkinala (NP)	V	3.8	53.5	33.47	10.75	44.22	20	1998-99
9.	Arkavathi	V	UA	106.5	40.03	5.58	45.61	—	
10.	Chicklihole (NP)	AP 78-80	UA	17.35	16.25	0.59	16.84	—	
11.	Uduthore Halla (NP)	AP 78-80	UA	144.1	76.25	6.53	82.78	—	
12.	Hirehalla	VI	6.35	90	67.52	17.12	84.64	23	1998-99

Note : N.P. - Non-Plan Projects in Cauvery Basin.
Outlay has not been provided by Planning Commission.
U.A. - Unapproved.

[Translation]

Passport Fee

304. SHRI HARIBHAI CHAUDHARY :
SHRI MOHAMMAD ALI ASHRAF FATMI :
Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether there is increase in passport fee;
(b) if so, the details thereof;
(c) whether the Government propose to streamline the system of issue of passport; and
(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) :
(a) No, Sir. The last revision of passport fees was done in 1993.

- (b) Question does not arise.
(c) and (d) Streamlining the system of issue of passport is an ongoing process. A number of steps have been taken to simplify and streamline the procedures for expeditious issue of passports which, inter-alia, are:
(a) upgradation of office facilities including

- computerisation leading to faster screening and processing of applications;
(b) self-attested documents being accepted.
(c) issue of passports on post-police verification basis in cases where police reports are not received during the prescribed time-limit of four weeks;
(d) a thought scrutiny of application at the acceptance stage itself to check their completeness in all respects;
(e) augmentation of staff strength to reduce and clear pendencies;
(f) provision of issue passports in cases of specified emergencies on out of turn basis on the strength of Verification Certificate issued by authorised officials;
(g) expansion of the list of officials authorised to sign Verification Certificates;
(h) introduction of passports valid for 20 years; and
(i) automatic reissue of passports on expiry on post-police verification basis.